



\$~5, 6, 7 & 57, 59

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 576/2025 CM APPL. 68944/2025 CM APPL. 68945/2025
+ ITA 577/2025 CM APPL. 68948/2025 CM APPL. 68949/2025
+ ITA 579/2025 CM APPL. 68983/2025 CM APPL. 68984/2025
+ ITA 716/2025 CM APPL. 76054/2025 CM APPL. 76055/2025 CM
APPL. 76056/2025
+ ITA 718/2025 CM APPL. 76084/2025 CM APPL. 76085/2025 CM
APPL. 76086/2025
PR. COMMISSIONER OF INCOME TAX -7, DELHI

.....Appellant

Through: Mr. Puneet Rai, SSC, Mr. Ashvini
Kumar, Mr. Gibran, JSCs, and Mr.
Rishabh Nangia, Adv.

versus

UK PAINTS INDIA PVT. LTD.

.....Respondent

Through: Mr. Ajay Vohra, Sr. Advocate with
Mr. Vaibhav Kulkarni, Mr. Akash
Shukla and Mr Himanshu Aggarwal,
Adv.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

HON'BLE MR. JUSTICE VINOD KUMAR

ORDER

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03.12.2025

1. According to the learned counsel for the appellant/Revenue, he shall get the appeals in respect to other Assessee listed on the next date of hearing.
2. Be listed on the same date i.e. 17.12.2025.

V. KAMESWAR RAO, J

VINOD KUMAR, J

DECEMBER 03, 2025

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